

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 227**

TO BE ANSWERED ON Tuesday, December 5, 2023/ 14 Agrahayana, 1945 (Saka)

**Sharing Pattern in centrally sponsored schemes for Odisha**

**227 Shri Muzibulla Khan:**

Will the Minister of *Finance* be pleased to state:

- (a) whether the Union Government will allow the sharing pattern in Centrally Sponsored Schemes (CSS) at par with North-Eastern and Himalayan States for the State of Odisha, which is vulnerable to frequent natural disasters and having a high percentage of population below poverty line; and
- (b) If not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

**(a) & (b):** - There is no such proposal under consideration with the Government as the fund sharing pattern of Centrally Sponsored Schemes (CSS) have undergone periodic reviews and consequent modifications over the Five Year Plans. These reviews were part of the agenda of the meetings of the National Development Council (NDC). The erstwhile Planning Commission also commissioned specific studies by constituting Committees which includes "The Committee on Restructuring of Centrally Sponsored Schemes (CSS)" in 2011 headed by Shri B.K. Chaturvedi, Member Planning Commission. The extant fund sharing pattern under Centrally Sponsored Schemes is guided by NITI Aayog vide its O.M. No. O-11013/02/2015-CSS & CMC dated 17<sup>th</sup> August, 2016 which has been issued based on the recommendations of the Sub-Group of Chief Ministers and in consultation with various Ministries/ Departments and other Stakeholders, with the approval of the Competent Authority. The arrangements in these OMs are in force since 2016-17. In lieu of the Jammu & Kashmir Reorganization Act, 2019, clause 4 and 11 of the NITI Aayog's OM were modified and were communicated vide NITI Aayog's OM No.O-11013/02/2015-CSS & CMC dated 26.10.2019.

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